GOVERNMENT OF INDIA STATISTICS AND PROGRAMME IMPLEMENTATION LOK SABHA

UNSTARRED QUESTION NO:2069 ANSWERED ON:11.08.2011 DELAY IN PROJECTS

Ahir Shri Hansraj Gangaram;Bais Shri Ramesh;Bhagat Shri Sudarshan;Nagar Shri Surendra Singh;Panda Shri Prabodh;Patel Shri Bal Kumar;Pratapsinh Shri Chauhan Prabhatsinh;Reddy Shri Modugula Venugopala ;Shantha J.;Singh Shri Radha Mohan;Sugavanam Shri E.G.;Vardhan Shri Harsh;Yadav Shri Dinesh Chandra

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Central sector infrastructure projects are running behind schedule;
- (b) if so, the reasons therefor, project wise;
- (c) the total cost involved in these infrastructure projects; and
- (d) the steps taken by the Government to minimise the delays and cost overrun in the above said projects?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) As on 30th April, 2011 560 Central Sector projects costing Rs. 150 crore and above were on the monitor of the Ministry of Statistics and Programme implementation, out of which 251 projects were delayed with respect to their approved schedule of completion.
- (b) The sector-wise reasons for the delay are given in the Statement enclosed as Annexure-I.
- (c) The total anticipated cost involved in these delayed projects is Rs.369,361.6 crore.
- (d In order to reduce the delays and cost overruns in the projects, the Government has taken several steps which inter-alia include:
- # Adoption of two-stage clearance system and stricter appraisal of projects before investment approval;
- # Normally taking up of projects for implementation only after funds have been fully tied up;
- # Monthly and quarterly monitoring of time & cost overrun of projects costing Rs. 150 crores and above by MOSPI;
- # In-depth review of projects on quarterly basis by the concerned infrastructure Ministry.;
- # Follow up with the State Governments in respect of problems relating to land acquisition, rehabilitation related issues, forest clearances, environment/wild life clearances, removal of encroachments and availability of Right of Way (ROW), ensuring law and order at project sites, etc. This Ministry has advised the states to constitute the Central Sector Projects Coordination Committee (CSPCC) under respective Chief Secretaries to facilitate Central Sector Projects in the states;
- # Faster appraisal through departmental Committees like Expanded Railway Board in lieu of PIB;
- # Setting up of Standing Committees by the Government in the Ministries/ Departments headed by respective Additional Secretaries to fix responsibility for time and cost overruns;
- # Appointment of nodal officers for each project with continuity of tenure;
- # Adoption of computer network based monitoring; and
- # Organising training courses and seminars on project planning, monitoring and project management for project managers of CPSUs by Ministry of Statistics and Programme Implementation: